

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 262**  
TO BE ANSWERED ON 18.07.2017

**Cutting of trees**

262. SHRI KIRTI AZAD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether cutting of trees has any adverse effect on environment and climate change;
- (b) if so, the number of trees cut down in Delhi during the last three years, yearwise;
- (c) whether the policy of planting two trees for every tree cut was followed and if so, the places where trees were planted;
- (d) if not, whether any action will be taken against the responsible persons; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. HARSH VARDHAN)

- (a) As per the information received from Indian Council of Forestry Research and Education, Dehradun, an autonomous body of the Ministry of Environment, Forests and Climate Change, Government of India, cutting of trees has adverse effect on environment and climate change. Published literature reveals that forests provide many environmental benefits/ecosystem services and play a major role in regulating water cycle, soil conservation, climate change mitigation and biodiversity conservation. Deforestation/cutting of trees influence wind flow, water vapour flow, absorption of solar energy and emission of greenhouse gases (especially carbon dioxide) thus clearly influencing local, regional and global climate.
- (b) As per the report received from the Government of National Capital Territory, Delhi, total number of trees cut in Delhi during 2014-15, 2015-16 , 2016-17 for development activities and construction of buildings is as follows:

S. No.	Financial Year	Trees cut
1.	2014-15	6161
2.	2015-16	4689
3.	2017-18	4759

- (c) to (e) As per provisions under Delhi Preservation of Trees Act, 1994, 10 tree saplings are planted and maintained till its establishment against tree felling permission for a tree. Out of 10 saplings, 5 saplings are planted and maintained by Department of Forests and Wildlife, Government of National Capital Territory

of Delhi on degraded forest land and Gaon Sabha land etc available with the Department and the remaining saplings are planted and maintained by the User Agency allowed for tree felling permission. The details of tree planted by the Department in last three years are given in the Annexure.

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## ANNEXURE

## ANNEXURE REFERRED TO PART (c) TO (e) OF THE LOK SABHA UNSTARRED Q. NO. 262 DUE FOR REPLY ON 18.07.2017 REGARDING CUTTING OF TREES ASKED BY SHRI KIRTI AZAD

## 2014-15

S. No.	Name of Plantation Site	No. of Plants Planted
1.	Kondli STP Premises	6978
2.	Garhi Mandu Pkt M1	1992
3.	Shastri park Metro Station DPTA Land	1500
4.	Garhi Mandu Pocket C1	3900
5.	Ghummanhera	5000
6.	Kharkari Jatmal	8200
7.	Jhatikara	4200
8.	Savda	4113
9.	Alipur City Forest	1500
10.	Harevali	2850
11.	Mukhmelpur Pkt-B	3000
12.	Mukhmelpur Pkt-E	1500
<b>Total</b>		<b>44733</b>

## 2015-16

S. No.	Name of Plantation Site	No. of Plants Planted
1.	Shastri Park near Metro Station	8800
2.	Shastri Park near Shastri Park colony	8000
3.	Taj Enclave near Geeta Colony	2350
4.	Ghazipur drain (NGT order)	1206
5.	Malikpur	3000
6.	Kharkari Jatmal	1750
7.	Rithala	310
8.	Alipur	1405
<b>Total</b>		<b>26821</b>

## 2016-17

S. No.	Name of Plantation Site	No. of Plants Planted
1.	Shastri Park Bela farm 9.15 ha.	17288
2.	Ghumanhera	600
3.	Mitraon	1220
4.	Nasirpur	2000
5.	Kharkari Jatmal	1660
6.	Alipur	2200
7.	Malikpur	5605
8.	Mukhmelpur	4000
<b>Total</b>		<b>34573</b>

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